

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifteenth Lok Sabha)

THIRTY-THIRD REPORT

(Presented on 20.3.2013)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-third Report.

2. The Committee met on 18 March, 2013 for classification and allocation of time for discussion of twenty Bills under clauses (b) and (c) of Rule 294 (1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of twenty Bills as shown in the Appendices.

4. After considering all aspects of the Bills, the Committee recommend that five Bills shown in Appendix-I be placed in category `A'. The Committee further recommend that the remaining fifteen Bills shown in Appendix-II be placed in category `B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

Recommendation

5. The Committee recommend that the classification and allocation of time to twenty Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

18 March, 2013

27 Phalguna, 1934 (Saka)

KARIYA MUNDA,

Chairman,

Committee on Private Members'

Bills and Resolutions.

APPENDIX - I

(See para 4 of the Report)
(List of Bills placed in category 'A' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time reommedended
1	2	3	4	5
1.	The Destitute Children (Rehabilitation and Welfare) Bill, 2011 by Shrimati Priya Dutt, M.P.	89 of 2011	A	2 hours
2.	The Disclosure of Lobbying Activities Bill, 2013 by Shri Kalikesh Narayan Singh Deo, M.P.	14 of 2013	A	2 hours
3.	The Jute Growers (Remunerative Price and Welfare) Bill, 2013 by Dr. Kakoli Ghosh Dastidar, M.P.	15 of 2013	A	2 hours
4.	The Constitution (Amendment) Bill, 2013 (<u>Insertion of new articles 16A and 16AA</u>) by Shri Hansraj Gangaram Ahir, M.P.	21 of 2013	A	2 hours
5.	The Bureau of Accountability Bill, 2013 by Shri J.P. Agarwal, M.P.	28 of 2013	A	2 hours

APPENDIX – II

(See para 4 of the Report)
(List of Bills placed in category `B' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time reommended
1	2	3	4	5
1.	The Writers and Artists' Social Security Bill, 2011 by Shrimati Priya Dutt, M.P.	79 of 2011	B	2 hours
2.	The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Amendment Bill, 2011 (<u>Amendment of section 33</u>) by Shrimati Priya Dutt, M.P.	81 of 2011	B	2 hours
3.	The Prevention of Bribery in Private Sector Bill, 2012 by Shri Varun Gandhi, M.P.	97 of 2012	B	2 hours
4.	The Indian Penal Code (Amendment) Bill, 2012 (<u>Insertion of new section 304AA</u>) by Dr. Kirit Premjibhai Solanki, M.P.	107 of 2012	B	2 hours
5.	The Lakshadweep Coconut Tree Climbers (Welfare) Bill, 2012 by Shri Hamdullah Sayeed, M.P.	122 of 2012	B	2 hours
6.	The Nationalisation of Inter-State Rivers Bill, 2013 by Shri Ramen Deka, M.P.	11 of 2013	B	2 hours
7.	The Indian Penal Code (Amendment) Bill, 2013 (<u>Amendment of section 304A, etc.</u>) by Dr. Bhola Singh, M.P.	25 of 2013	B	2 hours
8.	The Child Welfare Bill, 2013 by Dr. Bhola Singh, M.P.	27 of 2013	B	2 hours
9.	The Compulsory Military Training Bill, 2013 by Dr. Bhola Singh, M.P.	26 of 2013	B	2 hours
10.	The Fodder Bank Bill, 2013 by Shri Hansraj Gangaram Ahir, M.P.	29 of 2013	B	2 hours
11.	The Constitution (Amendment) Bill, 2013 (<u>Amendment of the Eighth Schedule</u>) by Shri Hansraj Gangaram Ahir, M.P.	19 of 2013	B	2 hours

1	2	3	4	5
12.	The Constitution (Amendment) Bill, 2013 (<u>Insertion of new article 72A</u>) by Shri Hansraj Gangaram Ahir, M.P.	20 of 2013	B	2 hours
13.	The Powerloom Sector (Welfare) Bill, 2013 by Shri Suresh Kashinath Taware, M.P.	33 of 2013	B	2 hours
14.	The Cinematograph (Amendment) Bill, 2013 (<u>Amendment of section 2, etc.</u>) by Shri J.P. Agarwal, M.P.	32 of 2013	B	2 hours
15.	The Constitution (Amendment) Bill, 2013 (<u>Insertion of new article 30A</u>) by Shri J.P. Agarwal, M.P.	23 of 2013	B	2 hours
